

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**MISCELLANEOUS APPLICATION NO.170/00331/2020
IN
REVIEW APPLICATION NO.170/00036/2020
IN
ORIGINAL APPLICATION NO.170/00159/2019**

DATED THIS THE 15th DAY OF OCTOBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

Sri T. Samuel Inbaraj

S/o G. Thangaraju

Aged about 62 years

Retd. as Sr. Section Engineer(Signal)

Office of the Sr. Divisional Signal and Telecommunications

Residing at House No. 296

Krupa Nagar, 8th Cross

Mantur, Hubli 580 020.

...Applicant

(By Advocate Shri Ranganatha S. Jois – through video conference)

Vs.

1. The Divisional Railway Manager
(Signal and Telecom Engineer (Constructions)
South Western Railways
Keshavapur
Hubli 580 020.

2. The Sr. Divisional Personnel Officer
South Western Railways
Hubli 580 020.

3. Senior Divisional Finance Manager
South Western Railways
Hubli 580 020.

4. The General Manager
South Western Railways
Hubballi 580 020.

...Respondents

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the review applicant wishes to withdraw the MA.No.331/2020 with liberty to file a fresh one with better particulars.

2. Accordingly, the MA.No.331/2020 is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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